

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** (a) to (c). Information as regards the number of persons involved in these offences is not readily available and will have to be specially obtained. Attention is however invited to some general information regarding prosecutions on account of note forgeries, values of notes involved and their denominations year by year given in Statements 91 and 91A accompanying the Report on Currency and Finance of the Reserve Bank of India, 1954-55.

#### Khawai Tribal Boarding House

**948. Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Tribal Boarding House of Khawai in Tripura is in a state of ruined condition; and

(b) if so, the action Government propose to take in the matter?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) and (b). No. A block of the Khawai Boarding House however requires some repairs and necessary action is being taken by the Tripura State Government. The students who were residing in the block under repairs have already been accommodated in a separate building.

#### Cess on Mill-made Fabrics

**949. Shri M. Islamuddin:** Will the Minister of Finance be pleased to state:

(a) the amount realised as special cess on mill-made fabrics for the development of Handloom and Khadi Industries in the year 1954-55; and

(b) the amount that was given to Bihar State out of it?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** (a) The net realisation from the 'Cess' on mill-made fabrics for the development of Handloom and Khadi Industries during the year 1954-55 is:—

	1954-55	Rs.
(1) Cotton fabrics		6,17,40,000
(2) Art Silk.		4,67,000
(3) Woollen fabrics (gross)		3,000
<b>TOTAL</b>		<b>6,22,10,000</b>
(b) The amount allocated out of the above amount to Bihar State is:—		
(1) Handlooms		
Grants		8,85,627
Loans		11,98,010
<b>TOTAL</b>		<b>20,83,637</b>

	Rs.
(2) Khadi Grants	7,52,650
Loans	21,00,000
<b>TOTAL</b>	<b>28,52,656</b>
<b>GRAND TOTAL</b>	<b>49,36,293</b>

#### Mobile Janata Colleges for Females

**950. Shri Deogam :** Will the Minister of Education be pleased to state:

(a) the number of Female Mobile Janata Colleges which are functioning since the 1st March, 1955 in Delhi State;

(b) the strength of the staff, their qualifications, number of adult women receiving training, and the minimum qualification required of them;

(c) the curriculum prescribed; and

(d) whether Government propose to start similar colleges in other States?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) to (d). A Statement is laid on the Table of the House. [See Appendix IX, annexure No. 53].

#### Gambling

**951. Chaudhuri Muhammed Shaffee:** Will the Minister of Home Affairs be pleased to state:

(a) the number of Police raids made on gambling dens in Delhi State since the 1st January, 1955; and

(b) the number of arrests made in this connection?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) 28.

(b) 360.

#### कम्पनियां

६५२. श्री को० सी० सोभिया : क्या वित्त मंत्री सभा के टेबल पर एक विवरण रखने की कृपा करेंगे जिसमें निम्नलिखित बातें दिखाई गई हों :

(क) किन-किन कम्पनियों में केन्द्रीय या राज्य सरकारों या दोनों के ५१ प्रतिशत अंश (शेयर) हैं :

(ख) इनमें से प्रत्येक कम्पनी द्वारा कौन-कौन से उद्योग चलाये जाते हैं ; और